

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT S. J. GHARAT  
COURT 33 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 15-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100241/2018	The State of Nehru Nagar Police Station Vs Juned Javed Sayyad and others 2	
<b>( Main Matter REMAND APPL POCSO/0100113/2018)</b>				
<b><u>REPLY/SAY</u></b>				
2	BAIL APPL POCSO	100577/2020	Abdul Rab Abdul Mannan Khan Vs The State of Maharashtra - Bhandup Police Station	Amrish R. Salunke
<b><u>APPEARANCE</u></b>				
3	POCSO M A	100587/2020	The State of Maharashtra - Shivaji Nagar Police Station- Respondent Vs Nasim Hussen Sayyed-Applicant	SPP
<b>( Main Matter POCSO SPL CASE/0100487/2019)</b>				
4	POCSO M A	100588/2020	The State- Bhandup Police Station- Posco Spl C. No 392/2020 Vs Rizwan @ Saibaj Ahemad Amir Hussen Sayyad	SPP
<b>( Main Matter REMAND APPL POCSO/0100041/2020)</b>				
5	BAIL APPLN SC	100746/2020	The State of Maharashtra - Wadala T.T. Police Station- Respondent Vs Shafiq Ahemad Siddiki and other 01-Applicant	SPP
<b>( Main Matter POCSO SPL CASE/0100734/2019)</b>				
6	REMAND APPL POCSO	100406/2020	STATE GOVERNMENT RAK P.Stn Vs Abrar Ali Rehmat Ali Khan	
7	REMAND APPL POCSO	100407/2020	STATE GOVERNMENT RCF P.Stn Vs Nikolas Kayjitan Danis	
8	REMAND APPL POCSO	100408/2020	STATE GOVERNMENT Vikroli Police Station Vs Sanjivkumar Shishupal Pathriya	